[Dr. Melkote]
fifteen years we have got to have competent men who will not be troubled by these methods of political intrigue which are there today in many of the existing institutions. From that point of view, the idea of nomination is exceedingly welcome, and I welcome this Bill and support it.

घी बाहमीकी (खुजा) : समापति जी, मैं इस विधेयक का स्वागत करता हूं . . .

Mr. Chairman: The hon. Member may continue his speech on the next day.

### 18.00 hrs

## PAY SCALES OF TEACHERS*

सी प्रक्तंत्र बीर बास्त्जो (बिजनोर) सभापति जी, श्रभी कुछ दिन पहले इसी सदन में छाब्रों के घ्रसन्तोष पर चचई तुई थी । उती तस्बीर का दूसरा पहलू प्रहयापक भी है जिसके हाथों में छाबों के भाग्द के निर्माण का दायित्व छस देश ने सीँपा है । कुछ दिनों

से सरकार को एक म्रादत होती जा रही है कि कोई भी काम उसे न करना हों तो घ्राएवासन इतंने मीठे चब्दों में जरूर दे सेना चाहिए कि जिससे दूसरे व्यक्ति शबदों को सुनकर है। प्रसभ हं† जायें।
Dr. Melkote (Hyderabad): May I say one thing? I have never raised the question of quorum and so on. But I have got to do it now. Of what use is a debate or discussion with only four or five Members being present in the House?

Mr. Chairman: Shri Prakash Vir Sharstri may resume his seat because there is no quorum. The bell is being rung-Still, there is no quorum. The bell is being rung for a second time.

Even now, there is no quorum. So, the House will now stand adjourned and meet again at 11 A.m. on Monday, the 5th December, 1966.

### 18.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, December 5, 1966/Agrahayana 14, 1888 (Saka).

[^0]
[^0]:    *Half-an-hour-discussion

